

the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3124/78.]

- (2) A copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks for the year 1977-78 under section 155 of the Patents Act, 1970.

[Placed in Library. See No. LT-3125/78.]

- (3) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 1977-78. [Placed in Library. See No. LT-3126/78.]

- (4) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1977-78. [Placed in Library. See No. LT-3127/78.]

- (5) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1977-78. [Placed in Library. See No. LT-3128/78.]

#### Notification under Border Security Force Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : I beg to lay on the Table a copy of the Border Security Force (Seniority, Promotion and Superannuation of Officers) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1462 in Gazette of India dated the 9th December, 1978, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library. See No. LT 3129/76.]

#### Annual Report on the working of the the provisions of Section 15-A of Civil Rights Act and Notifications under All-India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) on the working of the provisions of

section 15-A of the Protection of Civil Rights Act, 1955 for the year ending 31st December, 1977 under sub-section (4) of Section 15-A of the said Act., [Placed in Library. See No. LT-3130/78.]

- (2) A copy each of the following Notifications (Hindi and English versions) under Sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Administration Service (Fixation of Cadre Strength) Twentieth Amendment Regulations, 1978, published in Notification No. G.S.R. 574(E) in Gazette of India dated the 8th December, 1978.

(ii) The Indian Administrative Service (Pay) Thirteenth Amendment Rules, 1978 published in Notification No. G. S. R. 575(E) in Gazette of India dated the 8th December, 1978.

[Placed in Library. See No. LT-3131/78.]

#### Review on and Annual Report of Coal India Ltd., Calcutta and National Thermal Power Corporation Ltd., New Delhi and a Statement.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI FAZLUR RAHMAN) : I beg to lay on the Table :—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Coal Mines Authority Limited, now known as Coal India Limited, Calcutta, for the year 1974-75.

(ii) Annual Report of the Coal Mines Authority, Limited now known as Coal India Limited, Calcutta, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3132/78.]